

Annexure-3																
Name of the corporate debtor: Gigs Media Private Limited; Date of commencement of Liquidation: 15/06/2026; List of creditors as on: 29/06/2026																
List of secured financial creditors (other than financial creditors belonging to any class of creditors)																
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	SVC Co Operative Bank Ltd	15-Jun-26	1,32,18,823	1,32,18,823	Credit facility	Yes	Yes	Bookdebts, Movable assets & others	Yes	NO	100.00%					
			1,32,18,823	1,32,18,823							100.00%					-
Note: Liquidation commencement date is considered as date of receipt of claim.																

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